

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23156/2025 BLAPL/8108/2025	SAMBHU BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /160 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(El) GR/0000705/2025
2	D-BLAPL/23336/2025 BLAPL/8109/2025	TUKUNA NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /234 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000219/2024
3	D-BLAPL/23290/2025 BLAPL/8110/2025	DECEMBER BHOI VS STATE OF ODISHA	SABYASACHI MISHRA VS	BANGOMUNDA /137 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA GR/0000251/2025
4	D-BLAPL/23295/2025 BLAPL/8111/2025	CHANDAN RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /49 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000144/2025
5	D-BLAPL/23360/2025 BLAPL/8112/2025	RANJIT @ PURNA CHANDRA MOHANTY @ GANDU MOHANTY VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CHATRAPUR /282 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000008/2025
6	D-BLAPL/23296/2025 BLAPL/8113/2025	SANJAY SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CDA-II /30 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000140/2025
7	D-BLAPL/23310/2025 BLAPL/8114/2025	ANIL SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000021/2025
8	D-BLAPL/23370/2025 BLAPL/8115/2025	BABULA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000045/2025
9	D-BLAPL/23315/2025 BLAPL/8116/2025	JADU @ ASHOK KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BADAGODA P.S. /591 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BEHERA CT/0000062/2025
10	D-BLAPL/23387/2025 BLAPL/8117/2025	SANJAY SAHA @ SANJAY SAH @ SAHU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR SADAR /265 /2023 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000376/2024
11	D-BLAPL/23396/2025 BLAPL/8118/2025	BABLU SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025

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12	D-BLAPL/21839/2025 BLAPL/8119/2025	KANHA @ KANHU CHARAN JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/000035/2025
13	D-BLAPL/23096/2025 BLAPL/8120/2025	GOURAV MOHANTY @ GOURAV KUMAR MOHANTY @ FIDU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CHHEND /97 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000945/2025
14	D-BLAPL/22525/2025 BLAPL/8121/2025	KARAN ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JONK /124 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000395/2025
15	D-BLAPL/23124/2025 BLAPL/8122/2025	SUNARAM MURMU @ SONUR VS STATE OF ODISHA	SURESH KUMAR JENA VS	Maitri Vihar PS /11 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000069/2023
16	D-BLAPL/23405/2025 BLAPL/8123/2025	GOBARDHAN NAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	JUDUM /60 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000170/2025
17	D-BLAPL/22824/2025 BLAPL/8124/2025	DAMBURUDHAR @ BHIMA PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /9 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000028/2025
18	D-BLAPL/23429/2025 BLAPL/8125/2025	DASAVATH PAVAN KALYAN NAIK @ D. PAVAN KALYAN NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000095/2025
19	D-BLAPL/22936/2025 BLAPL/8126/2025	IMAM RAZA ANSARI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /199 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000396/2025
20	D-BLAPL/22949/2025 BLAPL/8127/2025	TUFAN SINGH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BASTA /72 /2023 DISTRICT & SESSIONS JUDGE,BALASOR ST/0000314/2023
21	D-BLAPL/23446/2025 BLAPL/8128/2025	JAGANNATH SAHOO VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BALIAPANDA /62 /2023 1ST A.D.J., PURI(Puri) ST/0000034/2023
22	D-BLAPL/23460/2025 BLAPL/8129/2025	SIBA JENA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	PURIGHAT /204 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000511/2025
23	D-BLAPL/23448/2025	HEMAPRABHA PATRA	DIBYA PRAKASH MISHRA	DHANUPALI /217 /2025

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	BLAPL/8130/2025	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000084/2025
24	D-BLAPL/23449/2025 BLAPL/8131/2025	RAMSINGH MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	NAYAKOT /4 /2025 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000057/2025
25	D-BLAPL/23464/2025 BLAPL/8132/2025	PRUTHWIRAJ TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000070/2025
26	D-BLAPL/23400/2025 BLAPL/8133/2025	RAMA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANADI /147 /2021 ASST. SESSIONS JUDGE,UMERKOTE(Na CT/0000095/2023
27	D-BLAPL/23437/2025 BLAPL/8134/2025	PRAMOD RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /41 /2025 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000052/2025
28	D-BLAPL/23521/2025 BLAPL/8135/2025	DILLIP KUMAR NAYAK @ LIPU VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /282 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000008/2025
29	D-BLAPL/23536/2025 BLAPL/8136/2025	NARAYAN BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KULIANA /117 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000643/2025
30	D-BLAPL/23138/2025 BLAPL/8137/2025	ABHIMANYU BALAM @ SUKAMANI BALAM VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025
31	D-BLAPL/23146/2025 BLAPL/8138/2025	TARUN TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /79 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000045/2024
32	D-BLAPL/22675/2025 BLAPL/8139/2025	DILESWAR MAJHI VS STATE OF ODISHA(VIG.)	TUSARKANTI PRAHARAJ VS	SAMBALPUR VIGILANCE /13 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000006/2025
33	D-BLAPL/23394/2025 BLAPL/8140/2025	DEV SONI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JEYPORE MAHILA /94 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000677/2025
34	D-BLAPL/23533/2025 BLAPL/8141/2025	SIBASUNDAR BEHERA VS	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /284 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor

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35	D-BLAPL/23473/2025 BLAPL/8142/2025	STATE OF ODISHA SACHIN MAJHI @ PAPU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TR/0000076/2025 JAJPUR TOWN /291 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
36	D-BLAPL/23527/2025 BLAPL/8143/2025	RABIN SATPATHY @ JAGAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000091/2025 PAHALA /80 /2025 J.M.F.C.,BHUBANESWAR(Khordha)
37	D-BLAPL/23529/2025 BLAPL/8144/2025	SRABAN KUMAR GANDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	GR/0000467/2025 KHURDA SADAR /208 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha)
38	D-CMAPL/30745/2025 CMAPL/233/2025	BEENAPANI TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR SAHU VS	TR/0000078/2025 // ()
39	D-CMAPL/30733/2025 CMAPL/234/2025	PADMANAV SAHOO VS STATE OF ODISHA	ADV VS	// ()
40	D-CMAPL/30748/2025 CMAPL/235/2025	UNION OF INDIA BISWANATH MISHRA VS	PRAFULLA KUMAR SAHU VS	// ()
41	D-CMAPL/26617/2025 CMAPL/236/2025	STATE OF ODISHA SOUDAMINI PANI VS	AUROBINDA SAHOO VS	// ()
42	D-CMAPL/25219/2025 CMAPL/237/2025	STATE OF ORISSA RAGHUNATH BISWAL VS	ADV. VS	// ()
43	D-CMAPL/30009/2025 CMAPL/238/2025	JANAKI DAS SRI SRI GOPAL JEW THAKUR., BHADRAK VS	SANDEEP RATH VS	// ()
44	D-CMP/30828/2025 CMP/1170/2025	PRAFULLA KUMAR PANDA AKASH KUMAR PANDA VS	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh)
45	D-CMP/30335/2025 CMP/1171/2025	SURESH AGRAWAL SHAILA NAIK VS SUJIT KUMAR PANDEY	BYOMOKESH SAHOO VS	CRREV/0000002/2024 // CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)

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46	D-CMP/30831/2025 CMP/1172/2025	BHAGABAN BARIK VS JAGANNATH BEHERA	AMIT PRASAD BOSE VS	// A.D.J.,BALASORE(Baleshwar) CS/0000651/2004
47	D-CMP/30888/2025 CMP/1173/2025	DURGA PRASANNA PANY VS DEBI PRASANNA PANY	SANDEEP RATH VS	// ADDL. CIVIL JUDGE (SD)-OEAT,DHENKAL CS/0000192/2013
48	D-CMP/30673/2025 CMP/1174/2025	BARNABA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhamas) CS/0000013/2024
49	D-CMP/31009/2025 CMP/1175/2025	K. RASMITA KUMARI PATRO VS SIMANCHALA DAS	P. ANUP DASH VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000020/2024
50	D-CONTC/16792/2025 CONTC/3641/2025	CHITA RANJAN PODHA VS SHALINI PANDIT, IAS	ADV VS	// () //
51	D-CONTC/27224/2025 CONTC/3642/2025	SUDHAKAR SENAPATI VS AMIYA KUMAR SAMAL,SUPERINTENDING ENGNR.,O.E.C.F, DIVISION III,JIRIDAMALI,KAMAKHYANAGAR CIRCLE	ADV. VS	// () //
52	D-CONTC/27267/2025 CONTC/3643/2025	GYANANANDA SENAPATI VS BHASKAR JYOTI SHARMA,IAS	ADV. VS	// () //
53	D-CONTC/28083/2025 CONTC/3644/2025	BISWANATH SETHI VS SUKRUTI KAR,B.E.O,BONTH,BHADRAK	BASUDEV BARIK VS	// () //
54	D-CONTC/30721/2025 CONTC/3645/2025	ITISHREE MOHANTY VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
55	D-CONTC/30731/2025 CONTC/3646/2025	JYOTISH CHANDRA PATRA VS ASHOK KUMAR PANI, DY. REGISTRAR OF CO-OPERATIVE SOCIETIES,BARIPADA	ADV VS	// () //
56	D-CONTC/30881/2025 CONTC/3647/2025	SUBALA KUMAR NAYAK VS SUDHANSU SADANGLI,IPS	ADV. VS	// () //
57	D-CONTC/30886/2025	RABINDRA NATH DAS	SOUMYA MISHRA	//

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	CONTC/3648/2025	VS HIMANSAHU SEKHAR GIRI,TAHASILDAR,BHOGARAI,BALASORE	VS	() //
58	D-CONTC/30928/2025 CONTC/3649/2025	MANORAMA SAMUEL VS SALINI PANDIT,SECY.,SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// ()
59	D-CONTC/30952/2025 CONTC/3650/2025	KRUSHNA CHANDRA BARIK VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV VS	// ()
60	D-CONTC/30927/2025 CONTC/3651/2025	RANU SETHI VS SALINI PANDIT,SECRETARY,DPET. OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// ()
61	D-CONTC/27530/2025 CONTC/3652/2025	ANUPAMA SWAIN VS DR. ARABINDA PADHI, I.A.S.	ADV. VS	// ()
62	D-CONTC/30652/2025 CONTC/3653/2025	BHAGYALATA PANIGRAHI VS PRARTHANA PRIYADARSHINI,ASST. REGISTRAR COOPERATIVE SOCIETIES,NAYAGARH	ADV. VS	// ()
63	D-CONTC/24701/2025 CONTC/3654/2025	DR.KISHORE HARI BADATYA VS BISHNUPADA SETHI,IAS	ADV. VS	// ()
64	D-CRLA/21181/2025 CRLA/908/2025	DEEPAK JUJHARSINGH@KARTIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /87 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000141/2025
65	D-CRLA/23141/2025 CRLA/909/2025	BIKASH CHANDRA BHOI VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /10 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000024/2022
66	D-CRLMC/22473/2025 CRLMC/2973/2025	SUSANTA@SUSHANTA NAIK VS STATE OF ODISHA	GOPAL PRASAD LAL VS	KISINDA /6 /2015 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000007/2015
67	D-CRLMP/22428/2025 CRLMP/1000/2025	VINODINI RAI @ BARMAN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	MALKANGIRI /360 /2025 ()
68	D-CRLREV/23205/2025 CRLREV/469/2025	BINAYAK MOHAPATRA VS	BIBHUTI BHUSAN NANDA VS	MAHILA P.S. BUXIBAZAR /47 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack)

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69	D-CRLREV/23118/2025 CRLREV/470/2025	STATE OF ODISHA AZMAT KHAN@AZAMAT KHAN VS	LAXMIDHAR DASH VS	GR/0000180/2024 //0 J.M.F.C.,JATNI(Khordha) CRMC/0000015/2025
70	D-GCRLA/13840/2025 GCRLA/7/2025	STATE OF ODISHA STATE OF ODISHA VS	ADDL.STANDING COUNSEL VS	JATNI P.S. /209 /2013 A.D.J.,BHUBANESWAR(Khordha) CT/0000195/2014
71	D-GCRLA/20649/2025 GCRLA/8/2025	ANAM SAHOO STATE OF ODISHA VS	ADDITIONAL STANDING COUNSEL VS	ADVA /35 /2014 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000027/2014
72	D-TRP(C)/30874/2025 TRP(C)/251/2025	PRADEEP BIRO NABANITA SAHOO VS	RANJIT KESHARI SAMAL VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000161/2025
73	D-TRPCRL/10906/2025 TRPCRL/66/2025	DEBADUTTA MOHANTY PRIYADARSHAN DASH VS	BISWARANJAN DALAI VS	KUJANGA /390 /2023 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001031/2023
74	D-TRPCRL/23088/2025 TRPCRL/67/2025	SAGARIKA SATAPATHY BISWAJIT KUANR VS	AKASH KUMAR PATTAJOSHI VS	//0 JUDGE,FAMILY COURT,ANGUL(Anugul) Ctp/0000047/2024
75	D-TRPCRL/23225/2025 TRPCRL/68/2025	ANJALI BHOI SIVANANDA PATTNAYAK VS	MANOJ KUMAR NAYAK VS	BALASORE VIGILANCE /52 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000014/2014
76	D-WA/25937/2025 WA/1338/2025	STATE OF ODISHA (VIG) STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// () //
77	D-WA/30796/2025 WA/1339/2025	PRATIVA BEHERA STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// () //
78	D-WA/30818/2025 WA/1340/2025	KAMAL LOCHAN SAHU STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// () //
79	D-WA/28690/2025 WA/1341/2025	DAMODAR PANIGRAHI CENTRAL UNIVERSITY OF ODISHA, KORAPUT VS	GOPAL KRISHNA NAYAK, (C.G.C.) VS	// () //
		SANDEEP KUMAR SAHU		//

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80	D-WA/30697/2025 WA/1342/2025	STATE OF ODISHA VS AKSHYA SAHU	SASWAT DAS,A.G.A VS	// 0 //
81	D-WA/30804/2025 WA/1343/2025	STATE OF ODISHA VS RAJENDRA MAHAKUR	SAROJ KUMAR JEE,A.G.A VS	// 0 //
82	D-WA/30833/2025 WA/1344/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI VS NIHAR RANJAN SAHU	UMESH CHANDRA MOHANTY VS	// 0 //
83	D-WA/30835/2025 WA/1345/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI VS NIHAR RANJAN SAHU	UMESH CHANDRA MOHANTY VS	// 0 //
84	D-WA/30033/2025 WA/1346/2025	STATE OF ODISHA VS BUDDHADEV BISHI	PRAVAT KUMAR PANDA, A.S.C VS	// 0 //
85	D-WA/30763/2025 WA/1347/2025	STATE OF ODISHA VS BIKASH SABAT	GAYATRI PATRA,A.S.C VS	// 0 //
86	D-WA/30873/2025 WA/1348/2025	STATE OF ODISHA VS NIBEDITA SOREN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
87	D-WP(C)/30885/2025 WP(C)/21615/2025	RANJITA KUMARI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
88	D-WP(C)/30253/2025 WP(C)/21616/2025	M/S. SAI SUBHAM MEDI SHOP, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
89	D-WP(C)/30262/2025 WP(C)/21617/2025	KAILASH CHANDRA BEHERA VS REGIONAL MANAGER, ODISHA GRAMYA BANK, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
90	D-WP(C)/30839/2025 WP(C)/21618/2025	SAROJ KUMAR GIRI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
91	D-WP(C)/30601/2025	RUPE GOND @ MAJHI	SATYA NARAYAN MISHRA	//

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	WP(C)/21619/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/30270/2025 WP(C)/21620/2025	BALABHADRA SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
93	D-WP(C)/30834/2025 WP(C)/21621/2025	DEBARAJ ROUT VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
94	D-WP(C)/30767/2025 WP(C)/21622/2025	NARAHARI OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
95	D-WP(C)/30836/2025 WP(C)/21623/2025	ASIT KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	// 0 //
96	D-WP(C)/30740/2025 WP(C)/21624/2025	LINNEAN CONSULTANCY AND EQUIPMENT PVT. LTD., SAMBALPUR VS UNION OF INDIA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
97	D-WP(C)/30887/2025 WP(C)/21625/2025	MANORAMA PATRA VS RESERVE BANK OF INDIA, KHURDA	BADRINARAYAN PANDA VS	// 0 //
98	D-WP(C)/30832/2025 WP(C)/21626/2025	M/S SWAGATIKA SAHOO VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
99	D-WP(C)/30764/2025 WP(C)/21627/2025	HI TECH EDIFICE PVT LTD., BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	AFRAAZ SUHAIL VS	// 0 //
100	D-WP(C)/30788/2025 WP(C)/21628/2025	SARAT KUMAR BOHIDAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
101	D-WP(C)/30897/2025 WP(C)/21629/2025	RATNAPRAVA BAI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
102	D-WP(C)/30809/2025 WP(C)/21630/2025	SARALA JENA VS	KAPILA CHARAN NAYAK VS	// 0

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103	D-WP(C)/30811/2025 WP(C)/21631/2025	SURENDRA KUMAR MISHRA SUDESH KUMAR SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // 0 //
104	D-WP(C)/30851/2025 WP(C)/21632/2025	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
105	D-WP(C)/30884/2025 WP(C)/21633/2025	PRASANNA KUMAR GIRI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
106	D-WP(C)/30310/2025 WP(C)/21634/2025	M/S ACTION ISPAT AND POWER PVT. LTD., NWE DELHI VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	// 0 //
107	D-WP(C)/30889/2025 WP(C)/21635/2025	MANJUBALA BARIK VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
108	D-WP(C)/30899/2025 WP(C)/21636/2025	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
109	D-WP(C)/30640/2025 WP(C)/21637/2025	PURNA CHANDRA MOHAPATRA VS VICE CHANCELLOR, RASTRIYA SANSKRIT SANSTHAN, NEW DELHI	BIMBISAR DASH VS	// 0 //
110	D-WP(C)/30830/2025 WP(C)/21638/2025	JYOTIRAJ MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
111	D-WP(C)/29395/2025 WP(C)/21639/2025	DUSASAN MANGARAJ VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
112	D-WP(C)/30940/2025 WP(C)/21640/2025	SUSHANTA KUMAR RANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
113	D-WP(C)/30892/2025 WP(C)/21641/2025	BALLAV CHARAN BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //

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114	D-WP(C)/30951/2025 WP(C)/21642/2025	TIKINA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
115	D-WP(C)/30827/2025 WP(C)/21643/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD., BBSR VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
116	D-WP(C)/30902/2025 WP(C)/21644/2025	NILAMANI SAHOO VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
117	D-WP(C)/30912/2025 WP(C)/21645/2025	M/S PRIYABRATA PANDA, CUTTACK VS Pr. COMMISSIONER CGST AND CENTRAL EXCISE, CGST AND CX COMMISSIONERATE	KSHIROD KUMAR SAHOO VS	// 0 //
118	D-WP(C)/30307/2025 WP(C)/21646/2025	SARAT CHANDRA PRUSTY VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
119	D-WP(C)/30822/2025 WP(C)/21647/2025	M/S ASREC (INDIA) LTD, MUMBAI VS COLLECTOR CUM DIST.MAGISTRATE CUM CERTIFICATE OFFICER, SUBARNAPUR	ANIMESH MOHANTY VS	// 0 //
120	D-WP(C)/29974/2025 WP(C)/21648/2025	SANTOSH SUNA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
121	D-WP(C)/30162/2025 WP(C)/21649/2025	RABI NARAYAN MANDAL VS COMMISSIONER OF HINDU RELIGIOUS ENDOWMENT, ODISHA, BBSR	PRAVAT RANJAN SUTAR VS	// 0 //
122	D-WP(C)/30609/2025 WP(C)/21650/2025	RAJU MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
123	D-WP(C)/30820/2025 WP(C)/21651/2025	DURGA CHARAN SARANGI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
124	D-WP(C)/30778/2025 WP(C)/21652/2025	M/S MANAPPURAM HOME FINANCE LTD, KHURDA VS THE COLLECTOR AND DISTRICT MAGISTRATE KHURDA	TAPAN KU. JENA SAMANTA VS	// 0 //
125	D-WP(C)/30808/2025	TARINI CHARAN MISHRA	DIPTI RANJAN BHOKTA	//

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	WP(C)/21653/2025	VS REGIONAL PROVIDENT FUND COMMISSIONER, EPF ORGANIZATION, GANJAM	VS	0 //
126	D-WP(C)/30850/2025 WP(C)/21654/2025	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY LTD VS MANI TIRUMALA PROJECTS PVT LTD	PRABODHA CHANDRA NAYAK VS	// 0 //
127	D-WP(C)/30651/2025 WP(C)/21655/2025	SURYA KANTA PANDA VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
128	D-WP(C)/30855/2025 WP(C)/21656/2025	PADMA LOCHAN PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
129	D-WP(C)/30633/2025 WP(C)/21657/2025	CHANDRABAHANU DHALASAMANTA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
130	D-WP(C)/30925/2025 WP(C)/21658/2025	SABITA BAG VS COLLECTOR CUM DIST.MAGISTRATE, RAYAGADA	DIGAMBAR SETHI VS	// 0 //
131	D-WP(C)/30877/2025 WP(C)/21659/2025	PADMANAV SWAIN VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
132	D-WP(C)/30715/2025 WP(C)/21660/2025	SUBHALAXMI MAJHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
133	D-WP(C)/30641/2025 WP(C)/21661/2025	THE SENIOR DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, BBSR VS PRANGYA RANJAN SAHOO	SRINIBASH SATAPATHY VS	// 0 //
134	D-WP(C)/30955/2025 WP(C)/21662/2025	CHODAGANGA MEHER VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
135	D-WP(C)/30842/2025 WP(C)/21663/2025	JHANKATESWAR NAIK @ JHANKADESWAR NAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
136	D-WP(C)/30878/2025 WP(C)/21664/2025	RADHA BINOD SAMANTRAY VS	SOUMYA RANJAN MOHANTY VS	// 0

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137	D-WP(C)/30958/2025 WP(C)/21665/2025	STATE OF ODISHA SUVENDU BASURI VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// // 0 //
138	D-WP(C)/29343/2025 WP(C)/21666/2025	SUSILA DEI VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
139	D-WP(C)/30883/2025 WP(C)/21667/2025	BASANTI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
140	D-WP(C)/30896/2025 WP(C)/21668/2025	BRAHMANANDA PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLGY, BBSR	SANJIB MOHANTY VS	// 0 //
141	D-WP(C)/17587/2025 WP(C)/21669/2025	JYOSTNAMAYEE NATH VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	DOLAGOBINDA MOHAPATRA VS	// 0 //
142	D-WP(C)/31010/2025 WP(C)/21670/2025	SWOSTI PREMIUM LTD, BBSR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
143	D-WP(C)/30770/2025 WP(C)/21671/2025	HI TECH EDIFICE PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// 0 //
144	D-WP(C)/31030/2025 WP(C)/21672/2025	JINATAMA NAYAK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
145	D-WP(C)/31026/2025 WP(C)/21673/2025	LALAT KISHORE RAJ VS SUPERINTENDENT OF POLICE, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //
146	D-WP(C)/30963/2025 WP(C)/21674/2025	DHARMENDRA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
147	D-WP(C)/30960/2025 WP(C)/21675/2025	SWADHIN KUMAR SRICHANDAN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //

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148	D-WP(C)/30942/2025 WP(C)/21676/2025	PRITISH ROUT VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //
149	D-WP(C)/17588/2025 WP(C)/21677/2025	JYOSTNAMAYEE NATH VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT SAMBALPUR	DOLAGOBINDA MOHAPATRA VS	// 0 //
150	D-WP(C)/30941/2025 WP(C)/21678/2025	SANJAY KUMAR DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
151	D-WP(C)/30536/2025 WP(C)/21679/2025	SATRUGHNA ROUT VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
152	D-WP(C)/22138/2025 WP(C)/21680/2025	SUDHIR CHANDRA PAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
153	D-WP(C)/30936/2025 WP(C)/21681/2025	LAXMI NAREN@ LAXMI NARAYAN PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
154	D-WP(C)/30921/2025 WP(C)/21682/2025	NABAKISHROE MAJHI VS PRINCIPAL SECY, DEPT. OF MSME, ODISHA SECRETARIAT, BBSR	SUDHANSU KUMAR DAS VS	// 0 //
155	D-WP(C)/30492/2025 WP(C)/21683/2025	UNION OF INDIA VS BUDHA GOUTAM DAS	BIBHUTI BHUSAN MISHRA VS	// 0 //
156	D-WP(C)/30976/2025 WP(C)/21684/2025	HEMANTA KUMAR KHAMARI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
157	D-WP(C)/30555/2025 WP(C)/21685/2025	BINAY RANJAN SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
158	D-WP(C)/31058/2025 WP(C)/21686/2025	DR.AMARENDRA MOHAPATRA VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //
159	D-WP(C)/30953/2025	RAHIM KHAN	ITISHREE TRIPATHY	//

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	WP(C)/21687/2025	VS DEPUTY COMMISSIONER OF STATE TAX, CT AND GST, KENDRAPARA	VS	0 //
160	D-WP(C)/30865/2025 WP(C)/21688/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
161	D-WP(C)/30964/2025 WP(C)/21689/2025	RABINDRA KUMAR MOHAPATRA VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
162	D-WP(C)/30891/2025 WP(C)/21690/2025	JHARANA NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
163	D-WP(C)/30893/2025 WP(C)/21691/2025	NISAMANI MOHANTY VS COLLECTOR CUM DIST.MAGISTRATE CUTTACK	GYANESWAR SATPATHY VS	// 0 //
164	D-WP(C)/30894/2025 WP(C)/21692/2025	PARAMANANDA ROUT VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
165	D-WP(C)/30917/2025 WP(C)/21693/2025	PRAMOD PATTNAIK VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
166	D-WP(C)/31018/2025 WP(C)/21694/2025	KEDAR SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
167	D-WP(C)/30173/2025 WP(C)/21695/2025	UMAKANTA BEHERA VS STATE OF ODISHA	RABI NARYAN ROUT VS	// 0 //
168	D-WP(C)/30994/2025 WP(C)/21696/2025	M.M.MINNING COMPANY, JHARKHAND VS MAHANADI COALFIELDS LIMITED., SAMBALPUR	GOUTAM RAI VS	// 0 //
169	D-WP(C)/30905/2025 WP(C)/21697/2025	GOLEKHA CHANDRA BEHERA VS GENERAL MANAGER CORPORATE SERVICE DEPT (CSD) BANK OF INDIA HEAD OFFICE	TAPAN KUMAR BISWAL VS	// 0 //
170	D-WP(C)/30427/2025 WP(C)/21698/2025	SANTOSH KUMAR DHAL VS	SAMEER KUMAR DAS VS	// 0

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171	D-WP(C)/28801/2025 WP(C)/21699/2025	STATE OF ODISHA M/S. ABHISHEK PATNAIK, SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	CHITTARANJAN DAS VS	// // ()
172	D-ABLAPL/20867/2025 ABLAPL/9147/2025	SURAJ SINGH GOUTAM VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	ROURKELA CYBER P.S. /34 /2024 () //
173	D-ABLAPL/23267/2025 ABLAPL/9148/2025	BHAGABATA SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	BARI RAMCHANDRAPUR /218 /2025 () //
174	D-ABLAPL/21928/2025 ABLAPL/9149/2025	BISWAJIT DASH VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	JANKIA P.S. /403 /2024 () //
175	D-ABLAPL/22674/2025 ABLAPL/9150/2025	JYOTIRANJAN JENA @ RAJA VS STATE OF ODISHA	SATYABHUSAN DAS VS	BARAMBA /262 /2024 () //
176	D-ABLAPL/22832/2025 ABLAPL/9151/2025	ASHOK @ AGADHU DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	DHUSURI /280 /2025 () //
177	D-ABLAPL/23014/2025 ABLAPL/9152/2025	AMULYA MAHARANA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHAMA /109 /2024 () //
178	D-ABLAPL/23120/2025 ABLAPL/9153/2025	SAKTIDHARA ROUT @ DANDA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	BONTH /28 /2024 () //
179	D-ABLAPL/23165/2025 ABLAPL/9154/2025	JAGA SWAIN @ OM PRAKASH SWAIN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	BALANGA /165 /2025 () //
180	D-ABLAPL/23179/2025 ABLAPL/9155/2025	ABHARANI MOHANTY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	PIPLI /445 /2025 () //
181	D-ABLAPL/23242/2025 ABLAPL/9156/2025	JAYA KUMAR JUAD VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	/ /0 () //

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182	D-ABLAPL/23273/2025 ABLAPL/9157/2025	LILI NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /96 /2008 () //
183	D-ABLAPL/23287/2025 ABLAPL/9158/2025	JAGDIN @ JATIN KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /137 /2025 () //
184	D-ABLAPL/23306/2025 ABLAPL/9159/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //
185	D-ABLAPL/23313/2025 ABLAPL/9160/2025	BHODE BAG @ BHODEBA @ BHODEV BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /181 /2025 () //
186	D-ABLAPL/23316/2025 ABLAPL/9161/2025	BANAMALI CHIRGUN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /208 /2025 () //
187	D-ABLAPL/23318/2025 ABLAPL/9162/2025	JAYANTI MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BASUDEVPUR /540 /2025 () //
188	D-ABLAPL/23321/2025 ABLAPL/9163/2025	GOPI MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /565 /2025 () //
189	D-ABLAPL/23325/2025 ABLAPL/9164/2025	SAMRAT KUMAR SUBUDHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /243 /2025 () //
190	D-ABLAPL/23327/2025 ABLAPL/9165/2025	SK RAUF @ DR SHEIKH RAUF VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	EOW,BHUBANESWAR /12 /2021 () //
191	D-ABLAPL/23329/2025 ABLAPL/9166/2025	PRASANTA KUMAR PANDA @ DR. PRASANTA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	EOW,BHUBANESWAR /12 /2021 () //
192	D-ABLAPL/23354/2025 ABLAPL/9167/2025	DEEPAK MAHALIK @ DIPAK KUMAR MAHALIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	RAMACHANDRAPUR /187 /2025 () //
193	D-ABLAPL/23355/2025	DEBASIS MOHAPATRA	RAJENDRA NARAYAN ROUT	PARADEEP /190 /2025

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	ABLAPL/9168/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/22006/2025 ABLAPL/9169/2025	NISHI KANTA BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SIMULIA /241 /2025 () //
195	D-ABLAPL/23271/2025 ABLAPL/9170/2025	MANARANJAN KUANR VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /211 /2025 () //
196	D-ABLAPL/22647/2025 ABLAPL/9171/2025	SWAGAT SAIKRISHNA PATRA @ SIPUN PATRA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /74 /2016 () //
197	D-ABLAPL/23509/2025 ABLAPL/9172/2025	BADAL PRADHAN VS UNION OF INDIA	DR. SUSANT KUMAR KANUNGO VS	/ /0 JMFC TIRTOL(Jagatsinghapur) 2(C)CC/0000004/2025
198	D-ABLAPL/22939/2025 ABLAPL/9173/2025	TAPAN @ DURYADHAN DAS VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	NIALI /85 /2025 () //
199	D-ABLAPL/23512/2025 ABLAPL/9174/2025	SUSHANT @ SUBRAT BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /673 /2025 () //
200	D-ABLAPL/23309/2025 ABLAPL/9175/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //
201	D-ABLAPL/23339/2025 ABLAPL/9176/2025	PRAVAT KUMAR SAHOO @ PRAVATA KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /108 /2025 () //
202	D-ABLAPL/23340/2025 ABLAPL/9177/2025	RANJITA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	NALCO /201 /2025 () //
203	D-ABLAPL/23345/2025 ABLAPL/9178/2025	SANJEEV @ SANJIB RAO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PATNAGARH /220 /2025 () //
204	D-ABLAPL/23347/2025 ABLAPL/9179/2025	SUSHANT @ SUBRAT BARIK VS	BIRAJA PRASAD NANDA VS	TALCHER TOWN /674 /2025 ()

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205	D-ABLAPL/23356/2025 ABLAPL/9180/2025	STATE OF ODISHA RAMANATH PRADHAN @ BULU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// SINGLA /150 /2025 ()
206	D-ABLAPL/23361/2025 ABLAPL/9181/2025	SAROJKANTA PARIDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /348 /2025 ()
207	D-ABLAPL/22968/2025 ABLAPL/9182/2025	STATE OF ODISHA RAMESH CHANDRA PRADHAN @ RAMESH PRADHAN VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /252 /2025 ()
208	D-ABLAPL/23136/2025 ABLAPL/9183/2025	STATE OF ODISHA SHYAMAL KUMAR BEHERA @ SHYAM KUMAR BEHERA VS	BIBHU PRASAD DAS VS	// BHAWANIPATNA TOWN /258 /2025 ()
209	D-ABLAPL/23235/2025 ABLAPL/9184/2025	STATE OF ODISHA RASMITA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /178 /2025 ()
210	D-ABLAPL/23364/2025 ABLAPL/9185/2025	STATE OF ODISHA RUPAKANTA TARAI VS	JANMEAJAYA DASH VS	// DHENKANAL TOWN /426 /2025 ()
211	D-ABLAPL/23507/2025 ABLAPL/9186/2025	STATE OF ODISHA BIRENDRA KUMAR SAHOO VS UNION OF INDIA	DR. SUSANT KUMAR KANUNGO VS	// / /0 ()
212	D-ABLAPL/23348/2025 ABLAPL/9187/2025	BHABILATA PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// MARSHAGHAI /216 /2025 ()
213	D-ABLAPL/23409/2025 ABLAPL/9188/2025	STATE OF ODISHA SWARNALATA JENA @ SWARNA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KANAS /71 /2025 ()